



BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/2777/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the st 21 May 2019.

Sub:- **Casual leave along with permission to leave station.**

Ref:- Your letter No. JHD.-1/2019/10/ dtd. 20.05.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 2(two) days on 23.05.2019 and 24.05.2019 along with station leave permission, by your official car, at your own cost, from the evening of 22.05.2019 to the morning of 27.05.2019, has been granted/rejected. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/2778/A, dated 21.05.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rajan